

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 240 OF 2014

Dated: 8th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

M/s Dwarikesh Sugar Industries Ltd. Appellant (s)

Versus

U.P. Power Corporation Ltd. & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Rajiv Srivastava for R.1 to R.4

Mr. C.K. Rai for R.5

ORDER

List the matter on **16.10.2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/mk